

Assistance to educational institutions for minorities

2287. SHRI SHAMSHER SINGH MANHAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the year-wise amount provided under Central schemes for providing quality education in educational institutions for minorities and the assistance provided to each such body along with the number of students and teachers thereof;

(b) the number of local/non-local teachers in these institutions giving names and residential particulars of non-local teachers;

(c) the number of registered and unregistered madarsas and such other institutions as in 1996, 2002, 2008 and as on date; and

(d) whether this assistance is provided to all the schools for minorities including those for Sikhs and other minorities and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The Scheme for Providing Quality Education in Madarsas (SPQEM) and scheme of Infrastructure Development of Private Aided/ Unaided Minority Institutes (IDMI) for strengthening school infrastructure in Minority Institutions are being implemented by the Ministry of HRD. Details regarding the financial assistance provided and number of beneficiaries under both the Schemes, and the number of teachers covered under SPQEM during the last three years are given in the Statement-I (*See* below). Since the scheme of SPQEM is being implemented through the State Governments/UTs, names of teachers and students are not maintained by Government of India.

The Multi-sectoral Development Programme (MsDP), is a Centrally Sponsored Scheme under the Ministry of Minority Affairs. Under MsDP, the details of funds approved for projects related to Madarsas are as under:

(₹ in crores)

Amount Approved	
2012-13	118.40
2013-14	11.73
2014-15	58.31
2015-16	9.94

(c) The data on registered and unregistered madarsas for the year 2013-14 as per UDISE are given in the Statement-II (*See* below). The data pertaining to the years 1996, 2002 and 2008 are not readily available with the Ministry.

(d) Under the Scheme for Infrastructure Development of Private Aided/Unaided Minority Institutes (IDMI), financial assistance is provided to all the schools for minorities including those for Sikhs and other minorities.

Statement-I*SPQEM Scheme*

Sl. No.	Year	Amount released (₹ in lakh)	No. of teachers covered	No. of madarsas covered
1.	2012-13	18249.26	23146	9905
2.	2013-14	18273.38	35157	14859
3.	2014-15	10789.39	26673	11654

IDMI

Sl. No.	Year	Amount released (₹ in lakh)	No. of Institutes
1.	2012-13	2838.00	174
2.	2013-14	2498.99	229
3.	2014-15	1144.71	126

Statement-II*Number of registered and unregistered madarsas*

Sl. No.	State/UT	2013-14	
		Number of Recognised madarsas	Number of Unrecognised madarsas
1	2	3	4
1.	Andhra Pradesh	6	604
2.	Assam	0	223
3.	Bihar	1122	37
4.	Chhattisgarh	160	72
5.	Gujarat	3	0
6.	Haryana	0	13
7.	Himachal Pradesh	1	2
8.	Jharkhand	24	138

1	2	3	4
9.	Karnataka	2	27
10.	Kerala	0	6
11.	Madhya Pradesh	1672	60
12.	Maharashtra	54	81
13.	Manipur	7	0
14.	Mizoram	0	220
15.	Odisha	3	0
16.	Punjab	1	25
17.	Rajasthan	2217	106
18.	Tripura	180	0
19.	Uttar Pradesh	2906	1659
20.	Uttarakhand	52	33
21.	West Bengal	561	1125
ALL STATES		8971	4431

Compliance of FSSAI guidelines in Mid Day Meal Scheme

2288. SHRIMATI MOHSINA KIDWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to unstarred question 1502 given in the Rajya Sabha on the 3rd August, 2015 and state whether, in view of rise in incidents of unhealthy midday meals in schools in various States of the country, Government has decided to comply with the guidelines issued by the Food Safety and Standards Authority of India (FSSAI) to improve the quality of midday meals and if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): The Government of India has issued updated guidelines on quality, safety and hygiene for school level kitchens to all the States/UTs on 13th February, 2015. These guidelines cover all aspects of food safety relating to procurement, storage, preparation, serving and waste disposal of food items as well as issues of personal hygiene of students and those involved in cooking and serving of food. Further, measures related to surveillance of the guidelines of the FSSAI are being followed under Mid Day Meal Scheme. The Central Government has also taken following steps to ensure quality food under Mid Day Meal Scheme:

- (i) Training for cook-cum-helpers on safety, quality and hygiene aspects.
- (ii) Instruction to schools to procure Agmark quality and branded items for preparation of mid day meals.